

The Film Producers of Bombay boycotted the Central Board of Film Certification, Bombay by non-submission of applications for certification of films during February 1986. They alleged apathetic attitude on the part of Central Board of Film Certification, Bombay, unnecessary delay in certification of films and consequent financial losses.

(c) and (d) Central Board of Film Certification had meetings with the representatives of film producers as a result of which the boycott has been withdrawn.

1062. [Transferred to the 7th March, 1986].

**Enquiry committee's report on fire incident of Slier Singh Maternity Block of J.P.N. Hospital**

1063. PROF. C. LAKSHMANNA;  
SHRI SUSHIL CHAND  
MOHUNTA;  
SHRI RAM NARESH KUSHAWAHA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the inquiry committee which went into the incident of a major fire at the Sher Singh Maternity Block of Jayaprakash Narayan Hospital in Delhi on 27th December, 1984, has submitted its report;

(b) if so, what are the findings thereof; and

(c) what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):

(a) Yes, Sir.

(b) According to the findings of the Enquiry Committee, the fire was

not accidental. All the circumstantial evidence points out to be possibility of its being an intentional and deliberate act. The Enquiry Committee has concluded that to fix responsibility, a proper and thorough investigation of the case and the background of persons involved should be made.

(c) The police have investigated the matter and have arrested two persons who have been challaned.

**Ayurvedic dispensaries in Delhi**

1064. SHRI KALPNATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many Ayurvedic dispensaries have been set-up in Delhi;

(b) whether it is a fact that some of them have no compounders and proper equipment causing hardships to the general public thereby; and

(c) if so, what steps have been taken to improve the condition?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) 5 Ayurvedic dispensaries and 7 Ayurvedic Units are functioning under the C.G.H.S., Delhi.

(b) No, Sir.

(c) Does not arise.

**Toll linked highway projects**

1065. SHRI DHULESHWAR MEENA: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have decided to throw open the toll linked highway projects to the corporate/private sector during the Seventh Five Year Plan period;

(b) if so, what is the capital outlay involved and the broad out-lines of the proposed scheme;